

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 112
(IB)-2130(ND)2019
IA-1493/2021

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Today Homes & Infrastructure Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 05.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (J)

SHRI L.N. GUPTA,

HON'BLE MEMBER (T)

PRESENT:

Ashim Vachher Adv. for Applicant

Palash Singhai, Advocate for Resolution Professional.

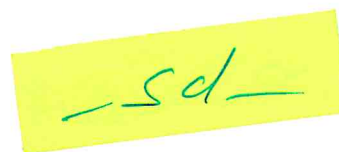
ORDER

Heard the Ld. Counsel appearing for the Petitioner as well as the RP. Ld. Counsel appearing for the RP submitted that he has not received the copy of the petition. The Petitioner's Counsel is directed to serve a copy of the petition on the email ID of the RP's Counsel during the course of the day. The RP is requested to share his email ID with the Petitioner's Counsel during the course of the day.

List the matter on 16th April 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)